

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 367/2018

UDAI PRATAP SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kusum Chaudhary, AOR

For Respondent(s)

Mr. Pabitra Kumar Biswal, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court as well as Trial
Court. Reminder be issued.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may file
additional documents within four weeks.

RAJESH KUMAR GOEL
Registrar